

GOVERNMENT OF INDIA
MINISTRY OF COAL

RAJYA SABHA
UNSTARRED QUESTION NO. 2425
TO BE ANSWERED ON 20/12/2021

Diversification of CIL into non-coal mining sectors

2425 Shri Sambhaji Chhatrapati:

Will the Minister of **Coal** be pleased to state:

- (a) whether Coal India Limited (CIL) has decided to diversify into non-coal mining areas also to make the transition away from fossil fuel;
- (b) if so, the details thereof; and
- (c) whether CIL has earmarked separate funds for the diversification and, if so, the details thereof?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a) & (b): In 2016, with a view to enhance food security of the nation, CIL Board accorded its approval for formation of Hindustan Urvarak & Rasayan Limited (HURL), a JV company with NTPC, IOCL, FCIL and HFCL for revival of three defunct fertilizer plants of FCIL and HFCL. Further in December, 2020, with a view to enhance energy security and raw material security of the nation, the CIL Board accorded its approval for diversification into the following business areas:

- (i) Solar Power Value Chain (Ingot-Wafer-Cell-Module)
- (ii) New & Renewable Energy (Non-Conventional)
- (iii) Aluminium Value Chain (Mining-Refining-Smelting)

(c): CIL has approved an aggregate investment of Rs. 2,295.96 Cr. as a part of its equity capital towards setting up of total three natural-gas based fertilizer plants at Gorakhpur (UP), Barauni (Bihar) and Sindri (Jharkhand). The diversification proposals into above mentioned 03 areas, are currently under feasibility study stage, as such no separate capital funds have been earmarked.
